

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5113
ANSWERED ON:25.08.2000
NEW RECRUITMENTS IN BANKS
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have decided to lift the ban on recruitment of new staff of certain categories in banks;
- (b) if so, the mode of recruitment and the names of recruiting agencies: and
- (c) the total number of officers and staff (clerks) to be recruited in the first instance ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PAUL) :

- (a) Since Government has not imposed any ban on recruitment of new Staff in the PublicSector Banks, the question of its lifting does not arise.
- (b) and (c) The recruitment in banks in officers and clerical cadre is made through 15 Banking Service Recruitment Boards and one Central Recruitment Board. Banks place theirindents from time to time with these Recruitment Boards, depending upon their requirement. In addition, subject lo fulfilment of certain criteria with regard to capital adequacy, non-performing assets, profitability and minimum owned funds, banks have been allowed to fill up 30% of the vacancies of Probationary Officers earmarked for direct recruitment by way of campus recruitment from recognized management and other professional institutions.